

## **HIGH COURT OF CHHATTISGARH, BILASPUR**

Endt. No. 2477 / Checker

Bilaspur, dated 05 Feb., 2025

**III-8-2/2001**

Copy of Government Notification No. 497/273/21-B/C.G./2025 dated 03-02-2025 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding amendment in previous Notification No. 1507 dated 24-02-2005, 699 dated 18-01-2008, 2265 dated 31-03-2013 and 900 dated 27-01-2015 for additional sitting of the Judge, Family Court, Mahasamund at Saraipali is forwarded to: -

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.

18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
20. The Judge, Family Court, **Mahasamund** for information and necessary action.
21. The Principal District and Sessions Judge, Balod/ Balodabazar-Bhatapara /Balrampur-Ramanujanj/ Bastar (Jagdalpur)/ Bemetara/Bilaspur/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Korla (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/Surajpur/Sarguja/ Uttar Bastar (Kanker), for information.
22. Principal Judge/Judge, Family Court, Balod/Balodabazar-Bhatapara/ Bastar (Jagdalpur)/ Bemetara/Bilaspur/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/Kondagaon/ Korba/ Korla at Manendragarh/Mungeli/ Raigarh/ Raipur/Rajnandgaon/ Sarguja (Ambikapur)/ Surajpur/ Uttar Bastar (Kanker) for information.
23. All Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
24. The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information.*
25. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
26. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
27. The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur *for information.*
28. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
29. Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information.*
30. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

  
(K. Vinod Kujur)  
Registrar General

**GOVERNMENT OF CHHATTISGARH**  
**LAW AND LEGISLATIVE AFFAIRS DEPARTMENT MANTRALAYA**  
**MAHANADI BHAWAN, NAVA RAIPUR (C.G.) 492002**

**NOTIFICATION**

Nava Raipur, Dated 03/02/2025

No. <sup>497</sup>/273/21-B/CG/2025.- In exercise of the powers conferred by Section 3 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, in consultation with the Hon'ble High Court of Chhattisgarh and in compliance of High Court Memo No. 1044/Checker/III-8-2/2001, Bilaspur dated 16<sup>th</sup> January 2025, hereby, makes the following further amendment in this department's previous notification number 1507/D-397/XXI-B/C.G./2005 dated 24.02.2005, 699/D-168/XXI-B/C.G./2008 dated 18.01.2008, 2265/906/XXI-B/C.G./2013 dated 21.03.2013 and 900/239/XXI-B/CG/2015, dated 27.01.2015, namely:-

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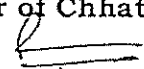
**AMENDMENT**

In schedule-II of the said notification,-

1. For the entries in serial number 15 of the Schedule, the following shall be substituted, namely:-

S.No.	Name of the Court and District	Headquarters	Jurisdiction
(1)	(2)	(3)	(4)
"15.	Family Court, Mahasamund	(a) Mahasamund, from 1 <sup>st</sup> to 15 <sup>th</sup> of every month;  (b) Link Court (Additional place of sitting) at Saraipali, from 16 <sup>th</sup> to the end of every month.	(a) Revenue District Mahasamund (except territorial jurisdiction of Civil Court Saraipali)  (b) Territorial jurisdiction of Civil Court Saraipali."

By order and in the name of the  
Governor of Chhattisgarh,

  
03/02/2025  
(Deepak Kumar Deshpande)  
Additional Secretary

Government of Chhattisgarh  
Law & Legislative Affairs Department

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Endt. No. /273/ XXI-B/2025

Nava Raipur, dated 03.02.2025

1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to Memo No.1044/Checker/III-8-2/2001, Bilaspur dated 16<sup>th</sup> January 2025.
  2. Judge, Family Court, Mahasamund, District Mahasamund
  3. Private Secretary to Hon'ble Law Minister for perusal.
  - 4. Private Secretary to the Principal Secretary Law and Legislative Affairs Department for perusal.
  5. Deputy Director, Government Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, for publication in the E-Gazette (Extra-Ordinary).
- for information and necessary action.

3.2.25

(Shahabuddin Qureshi) —  
Additional Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department

**GOVERNMENT OF CHHATTISGARH**  
**LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA**  
**MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002**

**ORDER**

Raipur, dated 27/01/2015

F. No. 900/239/XXI-B/C.G./15, In exercise of the powers conferred by Section 3 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, in consultation with the High Court of Chhattisgarh, hereby, makes further amendment in department notification sNo. 1507/D-397/XXI-B/C.G./05 dated 24-02-2005, 699/D-168/XXI-B/C.G./08 dated 18.01.2008, and 2265/906/XXI-B/C.G./13 dated 31-03-2013, (as amended from time to time), namely:-

**AMENDMENT**

In Schedule-II of the said notification;

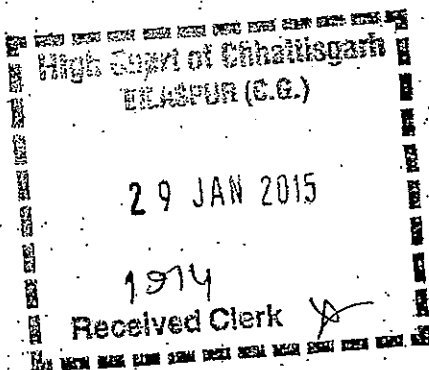
1. for the entries in serial No. 15 of the schedule, the following shall be substituted, namely:-

S. No.	Name of the Court & district	Headquarters	Jurisdiction
(1)	(2)	(3)	(4)
15	Family Court, Mahasamund	(a) Mahasamund (b) Additional place of sitting at Saraipali for a week	(a) Revenue District, Mahasamund (b) Territorial jurisdiction of Civil Court Saraipali

By order and in the name of the  
Governor of Chhattisgarh,

(A. K. Samantray)  
Principal Secretary

Government of Chhattisgarh  
Law and Legislative Affairs Department



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